

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1989-1990/2017

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MOHD. KALIM KHAN & ORS.

Respondent(s)

[ORIGINAL RECORDS (PHYSICAL FORM) HAVE BEEN RECEIVED]

Date : 27-02-2025 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) Ms. Sakshi Kakkar, AOR

For Respondent(s) Mr. Suryakant Singla, Sr. Adv.
Ms. Supriya Juneja, AOR
Mr. Shanto Mukherjee, Adv.
Mr. Raza Ullah Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed for by the learned counsel for the parties, the matters be listed on 20.03.2025.

2. In the meantime, the Registry is directed to provide soft copy of the original records to the learned counsel representing the parties.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(NIDHI MATHUR)
COURT MASTER (NSH)